

National Company Law Tribunal

Allahabad Bench

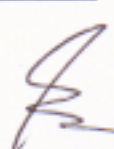
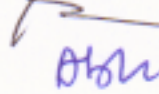
CP NO. (IB)/132/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE COMPANY: Assesst Reconstruction Company (India) Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE:

V/s Shamken CotySh Limited
7 of I & B code, 2016.

SL. NO.	Name	Designation	Representation	Signature
1.	S.K. Tripathi	Adv.	Petitioner	
2.	Abhishek Mishra			
3.	MR. ARUN SAXENA	ADV	Corporate Debtor	Nalini
A.	MS. NALINI	ADV		

CP No. (IB) 132/ALD/2017

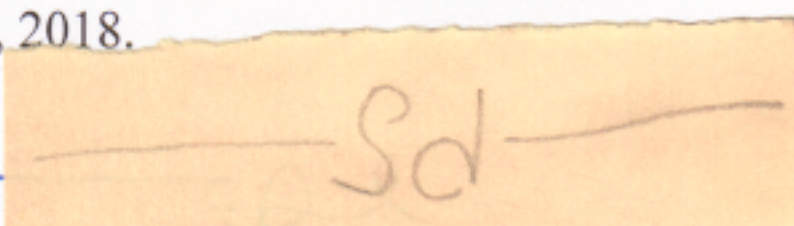
Sri Sunil Tripathi along with Abhishek Mishra, advocates for the petitioner for the Financial Creditor. Sh. Arun Saxena along with Ms. Nalini, advocates for the respondent.

Today, the Financial Creditor files reply to the additional affidavit. A copy thereof is provided to the Corporate Debtor Company. He seeks time to file rejoinder. Hence, the time is granted.

The matter to be listed on 20th February, 2018.

Date: 22/01/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)